

No.GOB(I) 1/2021

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 24TH DECEMBER, 2021.**

NOTIFICATION

PART - A

The following transfers and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect from the forenoon of **29th December, 2021:-**

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. R.Ravi	XXIX Addl. City Civil and Sessions Judge, Bengaluru City.	LXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
2	Sri. Sadananda Nagappa Naik	XVIII Addl. City Civil and Sessions Judge, Bengaluru City.	LIX Addl. City Civil and Sessions Judge, Bengaluru City (Vacant Court)
3	Sri. Sabappa	IX Addl. City Civil and Sessions Judge, Bengaluru City.	LXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
4	Sri. Nagarajappa A.K.	XVI Addl. City Civil and Sessions Judge, Bengaluru City	XVIII Addl. City Civil and Sessions Judge, Bengaluru City (Vice Sri. Sadananda Nagappa Naik – transferred)
5	Smt. Sindhu Potadar	LXX Addl. City Civil and Sessions Judge, Bengaluru City.	XXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)

PART - B

The following newly appointed District Judges in the Karnataka Judicial Service vide Government Notification No.DPAR 66 SHC 2021 dated 08.12.2021 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges noted against their names to take effect from the forenoon of **29th December, 2021:**

: 2 :

Sl. No.	Name of the Officer	Charge to which posted
1	2	3
1	Smt. Mamtaz	IX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sabappa – transferred)
2	Smt. Jyothsna D.	XVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Nagarajappa A.K. – transferred)
3	Smt. Nisharani A.C.	XXXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
4	Smt. Divya P.K.	III Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
5	Sri. Praveen Kumar R.N.	XXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. R.Ravi – transferred)
6	Sri. Eranna E.S.	XXX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
7	Sri. Kumar H.N.	XXXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
8	Sri. Karan Gujjar	XL Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
9	Sri. Madhusudanaram K.V.	XLI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
10	Sri. Kantharaju S.V.	XLIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)

: 3 :

1	2	3
11	Sri. Raghavendra S.C.	XLIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
12	Sri. Kumara D.K.	LXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)

BY ORDER OF THE HIGH COURT

Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City.
- 2 The Officers mentioned at Part-A of the notification.
- 3 The Officers mentioned at Part-B of the notification- through the Director, Karnataka Judicial Academy, Bengaluru.
- 4 The Director, Karnataka Judicial Academy, Bengaluru, with a direction to make necessary arrangements for relieving the officers mentioned at Part-B of the notification on the afternoon of 28th December, 2021 to enable them to take charge of their posts on 29th December, 2021.
- 5 The Courts concerned.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.

: 4 :

- 9 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 10 The Central Project Co-ordinator of this office.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 18 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 19 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 20 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 21 Spare copies.

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